

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/330/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANGHVI MOVERS LTD

NAME OF THE RESPONDENT(S)

: WIN WIND POWER ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. SIVAVARTHANAN

ADVolate for pepitioner M.

## **ORDER**

Counsel for petitioner present and stated that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. Therefore, in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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